

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 28.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/227(CHE)/2022  
NAME OF THE PETITIONER(S) : Stressed Assets Stabilization Fund  
Vs  
NAME OF THE RESPONDENTS : P.Radhakumari  
UNDER SECTION : Sec 95 of IBC, 2016

**ORDER**

The Petitioner is represented by the Ld. Counsel Mr. T.Ravichandran through video conferencing mode.

It is stated that an Affidavit of service has been filed vide SR.No.6085. It is seen from the Affidavit of Service, the notice was delivered on 14.11.2022.

Ld. Counsel for the Respondent is directed to file reply in the matter within three weeks from today.

List the matter on 10.01.2023 for further hearing.

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(SAMEER KAKAR)  
MEMBER (TECHNICAL)

MS

-sd-

(JUSTICE RAMALINGAM SUDHAKAR)  
PRESIDENT